

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003923/2021	APARTI DAS VS STATE OF ODISHA	BIKASH RANJAN BISWAL VS	PURIGHAT /115 /2007 () //
2	BLAPL/0003924/2021	GANAPATI PATIKA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	GUDARI /78 /2019 () //
3	BLAPL/0003925/2021	SUNIL KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	/ /0 () //
4	BLAPL/0003926/2021	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	/ /0 () //
5	BLAPL/0003927/2021	SK. RAFIQUE VS STATE OF ODISHA	ASHOK KU BEHERA VS	MANGALPUR /128 /2021 () //
6	BLAPL/0003928/2021	JAYA KHARA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	PADWA /14 /2019 () //
7	BLAPL/0003929/2021	SK. RAFIQUE VS STATE OF ODISHA	ASHOK KU BEHERA VS	MANGALPUR /127 /2021 () //
8	BLAPL/0003930/2021	RAM CHANDRA HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /145 /2021 () //
9	BLAPL/0003931/2021	REKHA SHARMA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	SUNDARGARH TOWN /56 /2021 () //
10	BLAPL/0003932/2021	MANAS RANJAN SAHU @ SAHOO VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BIRIDI PS /60 /2021 () //
11	BLAPL/0003933/2021	SIBARAM KUTRUKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MUNIGUDA /73 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0003934/2021	JUGAL SETH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BANHARPALI /54 /2021 () //
13	BLAPL/0003935/2021	PETU @ BHASKAR SINGH VS STATE OF ODISHA	KULDEEP MOHANTY VS	REMUNA /124 /2019 () //
14	BLAPL/0003936/2021	JAGABANDHU PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PADAMPUR /69 /2021 () //
15	BLAPL/0003937/2021	ASHISH KUMAR NAYAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDILI /151 /2011 () //
16	BLAPL/0003938/2021	FATU @ KARTIK NAIK VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	KAPTIPADA /284 /2020 () //
17	BLAPL/0003939/2021	KARAN SINGH VS STATE OF ODISHA	JULU KHANSAMA VS	BURLA /286 /2017 () //
18	BLAPL/0003940/2021	DILLIP PALEI VS STATE OF ODISHA	MANORANJAN PADHY VS	RAMBHA (KHALLIKOTE) /170 /2021 () //
19	BLAPL/0003941/2021	KRUSHNA PATIKA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	GUNUPUR /139 /2020 () //
20	BLAPL/0003942/2021	RABI GOUDA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	GUNUPUR /170 /2019 () //
21	BLAPL/0003943/2021	MADI SATYANARAYAN @ M.SATYANARAYAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	BISSAMCUTTACK /54 /2021 () //
22	BLAPL/0003944/2021	SIBA PRASAD BHARATI VS STATE OF ODISHA	SURYAKANTA DASH VS	JENAPUR /30 /2019 () //
23	BLAPL/0003945/2021	SUSANTA AKHUA	PRASANT KUMAR MOHANTY	BANKI /283 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
24	BLAPL/0003946/2021	STATE OF ODISHA DEBASISH BEHERA	SURYANARAYAN BISWAL	// BHASMA /67 /2021
		VS	VS	()
25	BLAPL/0003947/2021	STATE OF ODISHA SUJAN DAS	SARAT KUMAR JENA	// KABISURYANAGAR (KODALA) /443 /2020
		VS	VS	()
26	BLAPL/0003948/2021	STATE OF ODISHA SANA @ SAROJ KHILAR	PRAMOD KUMAR JENA	// SORO /75 /2021
		VS	VS	()
27	BLAPL/0003949/2021	STATE OF ODISHA SARBESWAR BHUYAN	SURYAKANTA DWIBEDI	// BHOGRAI /133 /2020
		VS	VS	()
28	BLAPL/0003950/2021	STATE OF ODISHA SUDHIR KUMAR PATRA	DURGA PRASAD PATTNAIK	// NILGIRI /48 /2017
		VS	VS	()
29	BLAPL/0003951/2021	STATE OF ODISHA DEBENDRA SAMAL	JAYADEBA BEHERA	// CUTTACK SADAR /243 /2021
		VS	VS	()
30	CMP/0000300/2021	STATE OF ODISHA VIDHURITA PATTNAIK	PRAFULLA KUMAR RATH	// //
		VS	VS	()
31	CONTC/0003095/2021	DR TRUPTI DAS SNEHALATA PRUSTY	DEBA KUMAR RATH	// //
		VS	VS	()
32	CONTC/0003096/2021	GYANA RANJAN DAS,IAS DHABALESWAR MUND	ADV.	// //
		VS	VS	()
33	CONTC/0003097/2021	ANU GARG,IAS RAM PRASAD MALI	ADV.	// //
		VS	VS	()
34	CONTC/0003098/2021	ANU GARG,IAS SURYA NARAYAN PANDA	ADV.	// //
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	CONTC/0003099/2021	ANU GARG,IAS SAIBANI BEWA VS	ADV. VS	// // ()
36	CONTC/0003100/2021	ANU GARG,IAS JAHARLAL TIKRA @ GOUD VS	ADV. VS	// // ()
37	CONTC/0003101/2021	ANU GARG,IAS DOULA @ DAULA CHANDRA JAGAT VS	adv. VS	// // ()
38	CONTC/0003102/2021	ANU GARG,IAS TRILOCHAN SETH VS	ADV. VS	// // ()
39	CONTC/0003103/2021	ANU GARG,IAS PRAFULLA KUMAR MISHRA VS	ADV. VS	// // ()
40	CONTC/0003104/2021	ASHOK K.K.MEENA BIJAYA KRUSHNA NAYAK VS	NIRANJAN PANDA(1) VS	// // ()
41	CRLA/0000253/2021	G.MATHI VATHANAN, IAS SANKAR PRADHANI VS	SUSANTA KU. MISHRA VS	// // ()
42	CRLA/0000254/2021	STATE OF ODISHA TANMAYA BEHERA @ SURAJ BEHERA VS	AMULYA RATNA PANDA VS	// // ()
43	CRLMA/0000120/2021	STATE OF ODISHA TILOTTAMA NAYAK VS	BIDESH RANJAN BEHERA VS	// // ()
44	CRLMA/0000121/2021	STATE OF ODISHA SANKAR PRADHAN VS	ADV. VS	// // ()
45	CRLMC/0001025/2021	STATE OF ODISHA ANJALI BEHERA VS	DHRUBA CHARAN ROUT VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	CRLMC/0001026/2021	SAUMYAKAMTA PARIDA @ SINU @ SAMAYABICHITRA NARAYAN SATAPATHY VS STATE OF ODISHA	VS VS	KUJANGA /34 /2020 () //
47	CRLMC/0001027/2021	CHAKRADHAR SATPATHY VS STATE OF ODISHA	KOUSIK ANANDA VS	DHANUPALI /130 /2021 () //
48	CRLMC/0001028/2021	DEBA @ DEBARAJ SAHU VS STATE OF ODISHA	UMESH CHANDRA JENA VS	BARKOTE /207 /2017 () //
49	CRLMC/0001029/2021	MOCHIRAM PANIGRAHI VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	/ /0 () //
50	CRLMP/0000838/2021	URMILA PANDA VS STATE OF ODISHA	SUBAS CHANDRA PUSPALAKA VS	/ /0 () //
51	CRLMP/0000839/2021	RASHMITA TARAI VS STATE OF ODISHA	PRATAP NAIK VS	/ /0 () //
52	CRLREV/0000206/2021	SANJEET MAHANANDIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /27 /2018 () //
53	MACA/0000188/2021	DIVISIONAL MANAGER,M/S NATIONAL INSURANCE COMPANY LTD VS MANISHA MANJARI KUND	SANDESH KUMAR MOHANTY VS	// () //
54	MACA/0000189/2021	BIBHUTI BHUSAN NAYAK VS DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD	KARUNAKAR RATH VS	// () //
55	WA/0000427/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS LAXMIDHAR NAYAK	SRLAZA NANDAN DAS VS	// () //
56	WA/0000428/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD VS BIREN KUMAR SINGH	SRLAZA NANDAN DAS VS	// () //
57	WA/0000429/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD	SRLAZA NANDAN DAS	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
58	WA/0000430/2021	SUBHENDU SEKHAR SAHOO ORISSA WATER SUPPLY AND SEWERAGE BOARD	ARUN LAZA NANDAN DAS	//
		VS	VS	0
59	WA/0000431/2021	MADHUSUDAN MALLICK TALCHER MUNICIPALITY	PRADEEP KUMAR PANDA	//
		VS	VS	0
60	WP(C)/0016897/2021	KHIROD CHANDRA ROUT C.V.S.KAMALNABH	PRASANTA KUMAR NANDA	//
		VS	VS	0
61	WP(C)/0016898/2021	STATE OF ODISHA RAMESH CHANDRA PADHI	SANJAY KUMAR DAS 2	//
		VS	VS	0
62	WP(C)/0016899/2021	STATE OF ODISHA SASMITA PATNAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
63	WP(C)/0016900/2021	STATE OF ODISHA DHRUBA KUMAR LAYAK	PRANAB KUMAR SAMANTRAY	//
		VS	VS	0
64	WP(C)/0016901/2021	STATE OF ODISHA KARUNA KAR BEHERA	ARUN KUMAR PATRA	//
		VS	VS	0
65	WP(C)/0016902/2021	STATE OF ODISHA SARAT KU. SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
66	WP(C)/0016903/2021	STATE OF ODISHA ALANITA SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
67	WP(C)/0016904/2021	STATE OF ODISHA SWAGATIKA SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
68	WP(C)/0016905/2021	STATE OF ODISHA BHARATIYA BIKASH PARISADA	SAROJ KUMAR PADHI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	WP(C)/0016906/2021	STATE OF ODISHA SUCHITRA SAHU VS	ARUN KUMAR PATRA VS	// // 0
70	WP(C)/0016907/2021	STATE OF ODISHA KHLONA PATTNAIK VS	SAMIR KUMAR MISHRA VS	// // 0
71	WP(C)/0016908/2021	STATE OF ODISHA DEEPAK PRADHAN VS	SUSANTA KU. MISHRA VS	// // 0
72	WP(C)/0016909/2021	TAHASILDAR, G.UDAYAGIRI ANITA PRADHAN VS	SUSANTA KU. MISHRA VS	// // 0
73	WP(C)/0016910/2021	TAHASILDAR, G.UDAYAGIRI ASHOK PRADHAN VS	SUSANTA KU. MISHRA VS	// // 0
74	WP(C)/0016911/2021	TAHASILDAR, G.UDAYAGIRI SHYAM SUNDAR NAYAK VS	SATYABRATA MOHANTY VS	// // 0
75	WP(C)/0016912/2021	GOVT. OF INDIA GOURI PRASAD PATRA VS	BISWARANJAN MAHARATHA VS	// // 0
76	WP(C)/0016913/2021	STATE OF ODISHA NICPL BIPL JOINT VENTURE VS	PRABODHA CHANDRA NAYAK VS	// // 0
77	WP(C)/0016914/2021	STATE OF ODISHA ARUN KUMAR TARIA VS	BIJAY JENA VS	// // 0
78	WP(C)/0016915/2021	SAMBALPUR MUNICIPAL CORP. PURNA CHANDRA RAUT VS	KUNAL KUMAR SWAIN VS	// // 0
79	WP(C)/0016916/2021	STATE OF ODISHA CH. ARUNA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2021**

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80	WP(C)/0016917/2021	M/S HI TECH EDIFICE PVT. LTD. VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
81	WP(C)/0016918/2021	M/S HI TECH EDIFICE PVT. LTD. VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
82	WP(C)/0016919/2021	M/S. HI TECH EDIFICE PVT. LTD. VS UNION OF INDIA	SUBHANKAR ROUT VS	// 0 //
83	WP(C)/0016920/2021	GOPINATH KEUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
84	WP(C)/0016921/2021	M.RABINDRA ACHARY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
85	WP(C)/0016922/2021	MADHU SUDAN GOND VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
86	WP(C)/0016923/2021	SANJIB KUMA RAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
87	WP(C)/0016924/2021	BIJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
88	WP(C)/0016925/2021	JAGANNATH MAHAPRABHU LLP VS HOUSING AND URBAN DEVELOPMENT CORP. LTD.	AVIJIT PATNAIK VS	// 0 //
89	WP(C)/0016926/2021	GOMATI NIAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
90	WP(C)/0016927/2021	KAMALABALA MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
91	WP(C)/0016928/2021	LINGARAJ BEHERA	MANORANJAN PADHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		AO CUM CHIEF MANAGER, UNION BANK OF INDIA		//
92	WP(C)/0016929/2021	MANORANJAN KAR	S.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0016930/2021	NIRANJAN SAHOO	S.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0016931/2021	NIMAIN CHARAN GRAHACHARYA	S.PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0016932/2021	HEMOLOTA JANI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
96	WP(C)/0016933/2021	SATYAJIT THAKUR	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0016934/2021	GOURI SANKAR PRUSTI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0016935/2021	TRILOCHAN SWAIN	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
		STATE OF ODISHA		//
99	WP(C)/0016936/2021	M/S LAXMINARAYAN CONSTRUCTION	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0016937/2021	BHAIRABA CHARAN KASTHA	SITI KANT MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0016938/2021	BISWANATH MAITY	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0016939/2021	SAPTASUNDAR MAITY	SUKANTA KUMAR NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0016940/2021	STATE OF ODISHA JAMUNA MAJUMDAR VS	KUNAL KUMAR SWAIN VS	// // ()
104	WP(C)/0016941/2021	STATE OF ODISHA KUNI PUTEI VS	PRASANNA KUMAR MISHRA VS	// // ()
105	WP(C)/0016942/2021	ADDITIONAL DISTRICT MAGISTRATE, SUBARNAPUR M/S ASHA SHREE FROZEN FOOD PVT. LTD. VS	ANUPAM DASH VS	// // ()
106	WP(C)/0016943/2021	PNB URMILA PARIDA VS	SANJIB SWAIN VS	// // ()
107	WP(C)/0016944/2021	ROURKELA DEVELOPMENT AUTHORITY, ROURKELA KAILASH CHANDRA PANDA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
108	WP(C)/0016945/2021	UNION OF INDIA KAILASH CHANDRA PANDA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
109	WP(C)/0016946/2021	UNION OF INDIA PANCHANAN BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
110	WP(C)/0016947/2021	STATE OF ODISHA KAILASH CHANDRA PANDA VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
111	WPCRL/0000068/2021	UNION OF INDIA SHANTI LATA MAJHI VS	ABHIJIT DAS VS	// // ()
112	ABLAPL/0006438/2021	STATE OF ODISHA SURESH CHHATRIA VS	RITURANJAN CHHOTARAY VS	// // ()
113	ABLAPL/0006439/2021	STATE OF ODISHA BAIJANTI KHORA VS	TUKUNA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2021**

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114	ABLAPL/0006440/2021	BASU PADHAN VS STATE OF ODISHA	JASHOBANTA DASH VS	/ /0 () //
115	ABLAPL/0006441/2021	S.K.SAHIL @ SAYED SAHIL AKTAR VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	DHARMASALA /184 /2021 () //
116	ABLAPL/0006442/2021	PRAHALLAD @ PAHALA MAJHI VS STATE OF ODISHA	JASHOBANTA DASH VS	BARANGA /93 /2021 () //
117	ABLAPL/0006443/2021	SUSMITA SEKHAR DEO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /132 /2021 () //
118	ABLAPL/0006444/2021	ABADHUTA THATY VS STATE OF ODISHA	UDIT RANJAN JENA VS	/ /0 () //
119	ABLAPL/0006445/2021	SOURAV NAYAK @ SOURAV RANJAN NAYAKSRIKANTA MAHUNTA VS STATE OF ODISHA	VS	JAKHAPURA /111 /2020 () //
120	ABLAPL/0006446/2021	MANJULATA MOHANTY VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	REMUNA /53 /2021 () //
121	ABLAPL/0006447/2021	PRADEEP KUMAR DALAI VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	CHANDAKA P.S. /63 /2021 () //
122	ABLAPL/0006448/2021	BIKASH SENAPATI VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	CUTTACK SADAR /169 /2021 () //
123	ABLAPL/0006449/2021	DEBAKI DALAI @ DEBAKI SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /32 /2005 () //
124	ABLAPL/0006450/2021	PRAKASH CHANDRA TRIPATHY VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP /97 /2021 () //
125	ABLAPL/0006451/2021	BAGA @ SOMYAKANTA DASH	SAROJ KUMAR PADHI	PIPLI /235 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0006452/2021	SMRUTIMAYEE PRUSTY @ LIPA	ANUGRAHA NARAYAN SAMANTARAY	JAGATSINGPUR /225 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0006453/2021	BINAY KUMAR TAMAK	PABITRA KUMAR NAYAK	PLANTSITE /132 /2021
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0006454/2021	BHANJA KISHORE MALLICK	SURYAKANTA DWIBEDI	G.UNDYAGIRI /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0006455/2021	PRADEEP KUMAR SAMAL @ BUDHA SAMAL @ PRASAD	PRASAD	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0006456/2021	SANJAY KUMAR SAHOO	SUNIL KUMAR PANDA	KUAKHIA /182 /2021
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0006457/2021	BAISHNAB SUBUDHI	JAYADEBA BEHERA	BANAPUR P.S. /155 /2021
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0006458/2021	PRASANT KUMAR SAHOO	BISWARANJAN DALAI	BAIDESWAR /42 /2021
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0006459/2021	DILLIP KUMAR MOHANTY @ DILLIP MOHANTY	SMRUTI RANJAN MOHAPATRA	REMUNA /53 /2021
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0006460/2021	DUSMANTA ROUT	CHITTA RANJAN SAHU	BARAMBA /262 /2019
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0006461/2021	SANIA SINGH	PRADEEP KUMAR MALLIK	BARIPADA TOWN /438 /2021
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0006462/2021	RAJENDRA KUMAR ROUTRAY	DEEPAK KUMAR SAHOO	NAYAPALLI P.S. /504 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/05/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	ABLAPL/0006463/2021	STATE OF ODISHA SASHI KISAN VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /15 /2021 ()
138	ABLAPL/0006464/2021	STATE OF ODISHA SRIKANTA KUMAR BEHERA VS	JAYADEBA BEHERA VS	// BOLANGIR TOWN /271 /2021 ()
139	ABLAPL/0006465/2021	STATE OF ODISHA SACHINANDA ROHIDAS VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /15 /2021 ()
140	ABLAPL/0006466/2021	STATE OF ODISHA SUSHANT SHEKHAR JENA VS	LAXMIDHAR MAHAPATRA VS	// AIRPORT /140 /2021 ()
141	ABLAPL/0006467/2021	STATE OF ODISHA ASHOK KUMAR ROUT VS	RAMESH CHANDRA BEHERA VS	// DHENKANAL SADAR /278 /2021 ()
142	ABLAPL/0006468/2021	STATE OF ODISHA DURLLAV KISAN VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /15 /2021 ()
143	ABLAPL/0006469/2021	STATE OF ODISHA KUNA BARIHA VS	CHANDAN SAMANTARAY VS	// RAMPUR (SONEPUR) /42 /2021 ()
144	ABLAPL/0006470/2021	STATE OF ODISHA HERAMBA KUMAR CHATTERJEE VS	GOURAV MOHNATY VS	// KHARABEL NAGAR P.S. /153 /2021 ()
145	ABLAPL/0006471/2021	STATE OF ODISHA SOUMITRA ROY VS	GOURAV MOHANTY VS	// KHARABEL NAGAR P.S. /153 /2021 ()
146	ABLAPL/0006472/2021	STATE OF ODISHA BARNA DULIBASKA VS	SANTOSH KUMAR DASH VS	// CHANDRAPUR /47 /2020 ()
147	ABLAPL/0006473/2021	STATE OF ODISHA MATHEW TROTKA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// CHANDRAPUR /47 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0006474/2021	GITANJALI NAYAK VS STATE OF ODISHA	GEETANJALI NAYAK VS	TALABANIA /56 /2021 () //
149	ABLAPL/0006475/2021	TUKUNA SWAIN VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /15 /2019 () //
150	ABLAPL/0006476/2021	SUNIL NAYAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	JANKIA P.S. /53 /2021 () //
151	ABLAPL/0006477/2021	PRASANTA BEHERA VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /196 /2021 () //
152	ABLAPL/0006478/2021	ABHAYA KUMAR BEHERA VS STATE OF ODISHA	ARUN KUMAR MAJHI VS	MARSHAGHAI /230 /2021 () //
153	ABLAPL/0006479/2021	RAMESH CHANDRA JENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BEGUNIA P.S. /212 /2020 () //
154	ABLAPL/0006480/2021	JHILI MALLİK @ JHİLİLATA MALİK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BASUDEVPUR /54 /2020 () //
155	ABLAPL/0006481/2021	SATYA RANJAN ROUL @ RAHUL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	DHAMNAGAR /143 /2019 () //
156	ABLAPL/0006482/2021	RASHMIKANTA DHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BINHARPUR /182 /2021 () //
157	ABLAPL/0006483/2021	SRIDHAR MALLİK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JENAPUR /134 /2021 () //
158	ABLAPL/0006484/2021	ANIL KUMAR PRADHAN VS STATE OF ODISHA	SUBHRANSHU DASH VS	JAJPUR ROAD /161 /2020 () //
159	ABLAPL/0006485/2021	SUSANT SHEKHAR JENA	ATUL KUMAR MOHANTY	AIRPORT /140 /2021

ORISSA HIGH COURT**FILING REPORT AS ON :18/05/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	ABLAPL/0006486/2021	ANIL KUMAR PRADHAN	SUBHRANSHU DASH	JAJPUR ROAD /162 /2021
		VS	VS	()
		STATE OF ODISHA		//
161	ABLAPL/0006487/2021	SK.CHALO @ SK. CHANDO @ SK. MAHERBANUNMESH CHANDRA JENA		PURUNABAZAR /170 /2021
		VS	VS	()
		STATE OF ODISHA		//
162	ABLAPL/0006488/2021	E.SAROJINI	TUKUNA KUMAR MISHRA	DABUGAM /80 /2021
		VS	VS	()
		STATE OF ODISHA		//
163	ABLAPL/0006489/2021	ABADHUTA THATY	UDIT RANJAN JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	ABLAPL/0006490/2021	SOURAV NAYAK @ SOURAV RANJAN NAYAKSRIKANTA MAHUNTA		JAKHAPURA /111 /2020
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :18/05/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	26/2021 CRLMA/121/2021	SANKAR PRADHAN-MP	ADV.
2	91/2021 RPFAM/44/2021	MANIK KUMBHAR-MP	L.N.RAYAT SINGH
3	92/2021 RPFAM/44/2021	MANIK KUMBHAR-MP	L.N.RAYAT SINGH
4	275/2021 CMP/300/2021	VIDHURITA PATTNAIK-MP	PRAFULLA KUMAR RATH
5	276/2021 CRLREV/206/2021	SANJEET MAHANANDIA-MP	ARIJEET MISHRA
6	277/2021 CRLREV/206/2021	SANJEET MAHANANDIA-MP	ARIJEET MISHRA
7	278/2021 CRLREV/206/2021	SANJEET MAHANANDIA-MP	ARIJEET MISHRA
8	448/2021 MACA/188/2021	DIVISIONAL MANAGER,M/S NATIONAL INSURANCE CO. LTD.	ANANT KUMAR MOHANTY
9	496/2021 CRLA/142/2020	RAJU @ RAJ KISHORE BHOL-MP	DAYANANDA MOHAPATRA
10	497/2021 CRLA/253/2021	SANKAR PRADHANI-MP	SUSANTA KU. MISHRA
11	498/2021 CRLA/253/2021	SANKAR PRADHANI-MP	SUSANTA KU. MISHRA
12	524/2021 BLAPL/2435/2021	RINKU MAHARANA-MP	LAXMIDHAR MAHAPATRA
13	525/2021 BLAPL/3827/2021	PRADEEP KUMAR SINGH @ PRADEEP SINGH-MP	JUGALA KISHORE PANDA
14	526/2021 BLAPL/3338/2021	SACHITANANDA NAYAK-MP	SURYAKANTA DASMOHAPATRA
15	527/2021 BLAPL/4591/2020	NARASU DAS-MP	SARAT KUMAR JENA
16	528/2021 BLAPL/3942/2021	RABI GOUDA-MP	SANTOSH KUMAR DASH
17	529/2021 BLAPL/3907/2021	BASUMATI SAHU-MP	ASHOK PATTANAIAK
18	813/2021 CRLMC/1025/2021	ANJALI BEHERA-MP	DHRUBA CHARAN ROUT
19	814/2021 CRLMC/1027/2021	CHAKRADHAR SATPATHY-MP	KOUSIK ANANDA
20	815/2021 CRLMC/1028/2021	DEBA @ DEBARAJ SAHU-MP	UMESH CHANDRA JENA
21	1056/2021 WA/427/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
22	1057/2021 WA/427/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
23	1058/2021 WA/428/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
24	1059/2021 WA/428/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
25	1060/2021 WA/429/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
26	1061/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS

27	WA/429/2021 1062/2021 WA/430/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
28	1063/2021 WA/430/2021	ORISSA WATER SUPPLY AND SEWERAGE BOARD-MP	SAILAZA NANDAN DAS
29	1064/2021 WA/431/2021	TALCHER MUNICIPALITY-MP	PRADEEP KUMAR PANDA
30	1065/2021 WA/431/2021	TALCHER MUNICIPALITY-MP	PRADEEP KUMAR PANDA
31	7539/2021 WP(C)/16897/2021	C.V.S.KAMALNABH-MP	PRASANTA KUMAR NANDA
32	7540/2021 WP(C)/16898/2021	RAMESH CHANDRA PADHI-MP	SANJAY KUMAR DAS 2
33	7541/2021 WP(C)/16899/2021	SASMITA PATNAIK-MP	KUNAL KUMAR SWAIN
34	7542/2021 WP(C)/16901/2021	KARUNA KAR BEHERA-MP	ARUN KUMAR PATRA
35	7543/2021 WP(C)/16902/2021	SARAT KU. SAHOO-MP	ARUN KUMAR PATRA
36	7544/2021 WP(C)/16903/2021	ALANITA SAHOO-MP	ARUN KUMAR PATRA
37	7545/2021 WP(C)/16904/2021	SWAGATIKA SAHOO-MP	ARUN KUMAR PATRA
38	7546/2021 WP(C)/16906/2021	SUCHITRA SAHU-MP	ARUN KUMAR PATRA
39	7547/2021 WP(C)/16911/2021	SHYAM SUNDAR NAYAK-MP	SATYABRATA MOHANTY
40	7548/2021 WP(C)/16912/2021	GOURI PRASAD PATRA-MP	BISWARANJAN MAHARATHA
41	7549/2021 WP(C)/16823/2021	SRI JAGANNATH SRAMIKA SA MABAYA SAMITI LTD, REPRESNTATION OFFICE	SECRETARY JUDHISTHIR SETHI-
42	7550/2021 WP(C)/16913/2021	NICPL BIPL JOINT VENTURE-MP	PRABODHA CHANDRA NAYAK
43	7551/2021 WP(C)/16914/2021	ARUN KUMAR TARIA-MP	BIJAY JENA
44	7552/2021 WP(C)/16915/2021	PURNA CHANDRA RAUT-MP	KUNAL KUMAR SWAIN
45	7553/2021 WP(C)/16916/2021	CH. ARUNA-MP	KUNAL KUMAR SWAIN
46	7554/2021 WP(C)/16917/2021	M/S HI TECH EDIFICE PVT. LTD.-MP	SUBHANKAR ROUT
47	7555/2021 WP(C)/22109/2019	SRIBALLAV NAYAK-MP	SHASHI BHUSAN JENA
48	7556/2021 WP(C)/16918/2021	M/S HI TECH EDIFICE PVT. LTD.-MP	SUBHANKAR ROUT
49	7557/2021 WP(C)/16919/2021	M/S. HI TECH EDIFICE PVT. LTD.-MP	SUBHANKAR ROUT
50	7558/2021 WP(C)/16920/2021	GOPINATH KEUT-MP	KUNAL KUMAR SWAIN
51	7559/2021 WP(C)/16921/2021	M.RABINDRA ACHARY-MP	KUNAL KUMAR SWAIN
52	7560/2021 WP(C)/16922/2021	MADHU SUDAN GOND-MP	KUNAL KUMAR SWAIN
53	7561/2021 WP(C)/16923/2021	SANJIB KUMA RAY-MP	KUNAL KUMAR SWAIN
54	7562/2021 WP(C)/16924/2021	BIJAYA KUMAR PANIGRAHI-MP	KUNAL KUMAR SWAIN
55	7563/2021 WP(C)/16925/2021	JAGANNATH MAHAPRABHU LLP-MP	AVIJIT PATNAIK
56	7564/2021 WP(C)/16927/2021	KAMALABALA MOHANTY-MP	SUBHADUTTA ROURTRAY
57	7565/2021 WP(C)/16928/2021	LINGARAJ BEHERA-MP	MANORANJAN PADHY

58	7566/2021 WP(C)/16932/2021	HEMOLOTA JANI-MP	KUNAL KUMAR SWAIN
59	7567/2021 WP(C)/16933/2021	SATYAJIT THAKUR-MP	KUNAL KUMAR SWAIN
60	7568/2021 WP(C)/16934/2021	GOURI SANKAR PRUSTI-MP	KUNAL KUMAR SWAIN
61	7569/2021 WP(C)/15117/2021	SARAT KUMAR BOHIDAR-MP	SIDHARTH PRASAD DAS
62	7570/2021 WP(C)/36098/2020	BHRAMARBAR NAYAK-MP	K.P.MISHRA
63	7571/2021 WP(C)/16659/2021	SATYANARAYAN SATAPATHY-MP	DEEPALI MAHAPATRA
64	7572/2021 WP(C)/16935/2021	TRILOCHAN SWAIN-MP	BHABANI SHANKAR RAYAGURU
65	7573/2021 WP(C)/16936/2021	M/S LAXMINARAYAN CONSTRUCTION-MP	UMESH CHANDRA MOHANTY
66	7574/2021 WP(C)/16893/2021	SUJATA MALIK-MP	DEBASIS TRIPATHY
67	7575/2021 WP(C)/16937/2021	BHAIRABA CHARAN KASTHA-MP	SITI KANT MISHRA
68	7576/2021 WP(C)/16801/2021	PRIYABRAT SATHUA-MP	ASHOK PATTANAIAK
69	7577/2021 WP(C)/16938/2021	BISWANATH MAITY-MP	SUKANTA KUMAR NAYAK
70	7578/2021 WP(C)/16939/2021	SAPTASUNDAR MAITY-MP	SUKANTA KUMAR NAYAK
71	7579/2021 WP(C)/16940/2021	JAMUNA MAJUMDAR-MP	KUNAL KUMAR SWAIN
72	7580/2021 WP(C)/16941/2021	KUNI PUTELE-MP	PRASANNA KUMAR MISHRA
73	7581/2021 WP(C)/16942/2021	M/S ASHA SHREE FROZEN FOOD PVT. LTD.-MP	ANUPAM DASH
74	7582/2021 WP(C)/16943/2021	URMILA PARIDA-MP	SANJIB SWAIN
75	7583/2021 WP(C)/18699/2019	MAHANADI COALFIELDS LTD-MP	DEBARAJ MOHANTY
76	7584/2021 WP(C)/16946/2021	PANCHANAN BEHERA-MP	KUNAL KUMAR SWAIN
77	641/2021 ABLAPL/5671/2021	BISWAJIT SATPATHY-MP	
78	642/2021 ABLAPL/5677/2021	DR. SANJIV MITTAL-MP	
79	643/2021 ABLAPL/5675/2021	ABINASH KAR-MP	